

[3418]

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 7461 OF 2020

Between:

Dr. Sai Pranavi Varri, D/o Venkata Varri Dhana Aged About . 26 years, Occ. Doctor (MBBS), R/o 8-3-320/A/2 Sai Sarathi Nagar, Yellareddy Guda Hyderabad 500073
Telangana.

...PETITIONER

AND

1. Union of India, Represented by its Secretary Ministry of Health and Family Welfare Near Udyog Bhawan Metro Station, Maulana Azad Rd, New Delhi, Delhi 110011
2. Directorate General of Health Services, Medical Counselling Committee Room No.446-A Nirman Bhawan, New Delhi-110108.
3. The State of Telangana, Rep by its Principal Secretary, Department of Education Telangana State Secretariat, Hyderabad.
4. The State of Telangana, Rep by its Principal Secretary, Department of Health Medical and Family Welfare, Telangana State Secretariat, Hyderabad.
5. Kaloji Narayana Rao University of Health Sciences, Represented by its Registrar Nizampura, Warangal, Telangana 506007
6. The Vice Chancellor of Kaloji Narayana Rao, University of Health Sciences, Nizampura, Warangal, Telangana 506007.
7. Osmania Medical College, Represented by its Authorized Representative 5-1-876, Turrebaz Khan Rd, Troop Bazaar, Koti, Hyderabad, Telangana 500095.
8. Principal of Osmania Medical College, 5-1-876, Turrebaz Khan Rd, Troop Bazaar, Koti, Hyderabad, Telangana 500095

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate writ, order or direction more particularly one in the nature of Writ of Mandamus by directing the Respondent Nos. 1 to 8 to confirm the admission of the Petitioner herein for the purpose of pursuing her Post graduation OPTHAL-MS (OPHTHALMOLOGY) in OMCH-Osmania Medical College, Hyderabad by permitting the Petitioner herein to report through online mode of reporting and consequently Permit the candidate to take part in subsequent phases of counseling and admission without insisting for her physical presence.

IA NO: 2 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No.1 to permit the petitioner to take admission in OMCH-Osmania Medical College, Hyderabad post graduation OPTHAL-MS (OPTIHALMOLOGY) through online mode and consequently permit the Petitioner herein to take part in subsequent phases of counselings and admission without insistence for her physical presence till the pending disposal of the above Writ Petition.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No.1 to 8 to permit the Petitioner to take admission in OMCH-Osmania Medical College, Hyderabad for Post graduation OPTHAL-MS (OPTIHALMOLOGY) through online mode of reporting and consequently permit the Petitioner herein to take part in subsequent phases of counselings and admission without insistence for her physical presence till the pending disposal of the above Writ Petition.

Counsel for the Petitioner : SRI R.SAMEER AHMED

**Counsel for the Respondents No.1&2 : SRI GADI PRAVEEN KUMAR,
DY.SOLICITOR GENERAL OF INDIA**

Counsel for the Respondents No.3 : GP FOR EDUCATION

**Counsel for the Respondents No.4 : SRI P.SHRAVAN KUMAR,
GP FOR MEDICAL HEALTH & FW**

**Counsel for the Respondent Nos.5&6 : SRI A.PRABHAKAR RAO,
SC FOR KNRUHS**

Counsel for the Respondent Nos.7&8 : --

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.7461 of 2020

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.4.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.5 and 6.

2. In this Writ Petition, the petitioner *inter alia* has prayed for a direction to the respondents to permit the petitioner to report through online mode of reporting and permit the petitioner to take part in subsequent phases of counselling and admission without insisting for physical presence of the petitioner. The grievance of the petitioner pertains to the academic year 2020-21.

3. A Bench of this Court by an interim order dated 01.06.2020 had permitted the petitioner to appear online.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- V. KAVITHA
ASSISTANT REGISTRAR
SECTION OFFICER

//TRUE COPY//

To,

1. The Secretary Ministry of Health and Family Welfare Near Udyog Bhawan Metro Station, Union of India, Maulana Azad Rd, New Delhi, Delhi 110011
2. The Directorate General of Health Services, Medical Counselling Committee Room No.446-A Nirman Bhawan, New Delhi-110108.
3. The Principal Secretary, Department of Education Telangana State Secretariat, State of Telangana, Hyderabad.
4. The Principal Secretary, Department of Health Medical and Family Welfare, Telangana State Secretariat, State of Telangana, Hyderabad.
5. The Registrar Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana 506007
6. The Vice Chancellor of Kaloji Narayana Rao, University of Health Sciences, Nizampura, Warangal, Telangana 506007.
7. The Authorized Representative Osmania Medical College, 5-1-876, Turrebaz Khan Rd, Troop Bazaar, Koti, Hyderabad, Telangana 500095.
8. The Principal of Osmania Medical College, 5-1-876, Turrebaz Khan Rd, Troop Bazaar, Koti, Hyderabad, Telangana 500095
9. One CC to SRI R.SAMEER AHMED, Advocate. [OPUC]

10. One CC to SRI GADI PRAVEEN KUMAR, (Deputy Solicitor General of India), High Court for the State of Telangana at Hyderabad. [OPUC]
11. Two CCs to GP FOR EDUCATION, High Court for the State of Telangana at Hyderabad. [OUT]
12. Two CCs to GP FOR Health Medical and Family Welfare, High Court for the State of Telangana at Hyderabad. [OUT]
13. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of Health Sciences, Warangal. [OPUC]
14. Two CD Copies.

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HIGH COURT

DATED:18/10/2024



ORDER

WP.No.7461 of 2020

**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

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